

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE · CENTRAL  
DISTRICT: DELHI.**

**ORDER**

**Sub: Grant of powers of CMM to MMs on duty during the period  
13-06-2022 to 22-06-2022.**

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi vide letter No. 2485-96/DHC/Gaz/G-9/2022 dated 09-05-2022, the Ld. Metropolitan Magistrates of Central District working as Duty Magistrates during the period 13-06-2022 to 22-06-2022 shall exercise the powers of Chief Metropolitan Magistrate, Central District, in respect of any urgent work requiring immediate attention.

  
**(SIDDHARTHA MALIK)**  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.

No. ~~135-6187~~ CMM/Central/2022

Dated, Delhi the ~~07/06/22~~

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi
03. The Ld. Principal District & Session Judges, all District, Delhi/New Delhi
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Addl. Chief Metropolitan Magistrates, Central, District, Delhi
06. The Principal Magistrate, Juvenile Justice Board-I,II& III Delhi/New Delhi
07. The Metropolitan Magistrates, Central District, THC, Delhi.
08. The Metropolitan Magistrates, Railway Court, Delhi.
09. The Commissioner of Police, Delhi & DCsP of North, Central & West District, Delhi.
10. The I G Prision, Tihar Jail, Delhi/New Delhi
11. The Director of Prosecution, Delhi.
12. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
13. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
14. For uploading on Centralized Web-Site through LAYER
15. The Video Conferencing Room No. 16, THC, Delhi.
16. Reader to CMM, Central District, Delhi.
17. The Office file

  
**(SIDDHARTHA MALIK)**  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.